

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

Shri Naldurgker: I introduce the Bill.

14:30 hrs.

HINDU ADOPTIONS AND MAINTENANCE BILL*

(Amendment of Section 18)

Shri Wadiwa (Chhindwara—Reserved—Sch. Tribes): I beg to move for leave to introduce a Bill to amend the Hindu Adoptions and Maintenance Act, 1956.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill to amend the Hindu Adoptions and Maintenance Act, 1956."

The motion was adopted.

Shri Wadiwa: I introduce the Bill.

Mr. Chairman: The next Bill is in the name of Shri Mahanty. The hon. Member is absent.

SHOPKEEPERS (FIXATION OF PRICE LABELS) BILL*

Shri A. M. Tariq (Jammu and Kashmir): I beg to move for leave to introduce a Bill to provide for fixation of price labels on commodities by shopkeepers.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill to provide for fixation of price labels on commodities by shopkeepers."

The motion was adopted.

Shri A. M. Tariq: I introduce the Bill.

FACTORIES (AMENDMENT) BILL*

(Amendment of sections 45 and 47 and insertion of new sections 47A, 47B and 47C)

Shri Ram Krishan (Mahendergarh): I beg to move for leave to introduce a Bill further to amend the Factories Act, 1948.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Factories Act."

The motion was adopted.

Shri Ram Krishan: I introduce the Bill.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Amendment of sections 30, 78, 85 etc.)

Shri Ram Krishan: I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

Shri Ram Krishan: I introduce the Bill.

INDIAN TRADE UNIONS (AMENDMENT) BILL*

(Amendment of section 8)

Shri Ram Krishan: I beg to move for leave to introduce a Bill further to amend the Indian Trade Unions Act, 1928.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Trade Unions Act, 1928."

The motion was adopted.

Shri Ram Krishan: I introduce the Bill.

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